

**CS No.7570/2016
Ramji Lal Vs. Suleman**

(Through V/C Cisco-Webex)

16.07.2020

At 11:25 AM to 11:27 AM


Present : None.

Vide separate judgment of even date, the suit is dismissed.

No order as to costs.

File be consigned to Record Room, after due compliance.

A scanned copy of the judgment and order-sheet be sent
to Computer Branch for uploading, as per procedure.


**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 16.07.2020**

**RC/ARC No.134/2019
Krishna Kumari VS. Sumit Kohli**

(Through V/C Cisco-Webex)

16.07.2020

At 11:30 AM to 11:42 AM

Present : Sh. Saurabh Pahwa, Ld. Counsel for the petitioner.

Sh. Anil Sharma, Ld. Counsel for the respondent.

Part arguments on the leave to defend application heard.

Time is sought by the side of respondent. The same is
opposed.

Last opportunity is granted.

Be listed for remaining arguments on leave to defend
application on **22.07.2020**. A scanned copy of this order-sheet be sent to
Computer Branch for uploading, as per procedure.



**(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 16.07.2020**